

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO.1449
TO BE ANSWERED ON 24.11.2016

Funds under PMKSY to Kerala

1449. SHRIMATI P.K. SREEMATHI TEACHER: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has received any proposal from the Government of Kerala for the release of 2nd installment of funds under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY); and

(b) if so, the details thereof and the present status of the proposal?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Yes, Madam.

(b): Department of Land Resources received a proposal from Government of Kerala for release of Rs.108.16 crore as second instalment of Central Share for the current financial year under the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY).

To further examine the proposal as per the rules, the State Government has been requested on 10-10-2016 to provide Audited Statement of Accounts for 2015-16 and latest Utilisation Certificate for 2016-17 as well as to clarify certain inconsistencies in the projected requirement of funds.
